

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 197 of 2014

Dated : 2nd September, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Jayaswal Neco Urja Ltd. ...Appellant(s)

Versus

**Power Grid Corporation of India Ltd.
& Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Pradeep Dahiya

ORDER

Admit. Issue notice to the Respondents returnable on 10.10.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **10.10.2014.**

**(Rakesh Nath)
Technical Member
Ts/kt**

**(Justice M. Karpaga Vinayagam)
Chairperson**